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Title: Need to take up the matter in United Nations and other international fora about increasing activities of China in Pakistan occupied Kashmir.

SHRI ANURAG SINGH THAKUR (HAMIRPUR, H.P.): I want to bring to kind notice of the Minister of External Affairs, through you, that Pakistan is in illegal occupations of large tracts of the Indian territory of Kashmir. Lately, Chinese companies have been involved in massive infrastructure projects in PoK, most glaring examples of such construction are the Diamer-Bhasha dam and upgradation of the Karakoram Highway. While China claims these infrastructure projects are civilian in nature, but the deployment of large troupes of the People's Liberation Army of China is a cause of concern. Despite the matter being taken up with China at diplomatic level, not much has yielded.

Hence, I urge the Government to take up the matter at the UN and other various international fora to gain international agreement on illegal nature of Chinese operations in PoK.